| S. No | . Name of the State/UT | Funds utilised | No. of Farmers benefited (lakhs) |
|--------------------------|---|-------------------------------|----------------------------------|
| 24. 25. 26. 27. | Delhi Pondicherry Andaman & Nicobar Island Daman & Diu | 0.05 0.55 0.009 0.04 | 0.00191 1.22 0.00003 |
| | Tota | al 377.279 | 114.48 |

Concession to Sugarcane Growers

2816. SHRI SANATAN BISI: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government is proposing to provide any concession to the sugarcane growers; and
 - (b) if so, the details of concessions?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) and (b) Under the on-going Centrally Sponsored scheme, "Sustainable Development of Sugarcane Based Cropping System", there is a provision to assist sugarcane growers for inputs like farm implements, equipment for drip irrigation and for conducting field demonstrations on production sugarcane technologies. Besides, the Statutory Minimum Price (SMP) of sugarcane payable by sugar factories has been raised to Rs. 42.50 per quintal for sugar season 1995-96 as against Rs. 39.10 per quintal in sugar season 1994-95 subject to basic recovery of 8.5% & Premium for increase in recovery above 8.5%.

Reservation of SC/ST for a course to be conducted by Delhi University

2817. SHRI NAGMANI: SHRI GUNDAPPA KORWAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to the Admission Notice published in die Times of India recently by South Campus of the University of Delhi, for admission to the Master of Finance and Control:

- (b) whether it is a fact that no mention of reservation for SC/ST candidates for admission to the said course has been made:
 - (c) if so, the reasons therefor;
- (d) whether reservation of seats of SC/ST candidates in the said course exists as per Government's rules/guidelines; and
- (e) if not, the directions proposed to be issued by Government to implement reservations for such candidates?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (e) The information is being collected and will be laid on the Table of the Sabha.

Request for Affiliation of a course in Computer Science

2818. SHRI K.M. KHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether some requests have been received for grant of affiliation to B.Tech course in computer sciences being conducted by Priyadarshni College of Delhi by some Universities;
 - (b) if so, the details thereof;
- (c) whether such requests have since been considered; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (d) All India Council

for Technical Education (AICTE) has accorded approval Id . Priyadarshni College of Computer Science, New Delhi for conducting degree courses in Computer Science and Electronics & Communications, in accordance with its regulations, subject to the conditions that college will obtain affiliation from an university failing which the courses will be called Advanced Diplomas. As per the information available, the request of the college for affiliation has not been accepted by the University of Delhi.

श्री सतीश अग्रवाल : नमस्ते । ...(व्यवधान)...

उपसभापति ः नमस्कार । नमस्कार । ...(व्यवधान)...

श्री सतीश अग्रवाल : इधर को भी देखें, केवल उधर को नहीं।

उपसभापति : नहीं, पहले आप ही को देखा, फिर उधर देखा हैं।...(व्यवधान)... From left hand side to the right hand side पहले आपको देखा है, भाई।...(व्यवधान)...

डा0 मुरली मनोहर जोशी: जैसा आपने किया, इसका मतलब — बख्शिए । यह नमस्कार नहीं होता।...(व्यवधान)...

उपसभापित : क्या बात करते हैं? इतना लंबा नमस्कार हुआ है । आज तो आप बख्श ही देंगे, आखिरी दिन है ।...(व्यवधान)... कौन नई बात हो रही है।

SHRI GURUDAS DAS GUPTA: Madam, may I point out (Interruptions) No laying of a statement from Mr. Sukh Ram. We had agreed. (Interruptions)

THE DEPUTY CHAIRMAN: Laying of papers (Interruptions) Mr. Gurudas (Interruptions).....

SHRI GURUDAS DAS GUPTA: Madam, we had discussions. (Interruptions) No statement from Mr. Sukh Ram (Interruptions).

SHRI V. NARAYANASAMY: Madam, there is a procedure which they have to follow. (*Interruptions*)

SHRI GURUDAS DAS GUPTA: Let

us end the Session in the most friendly way and in a dignified way. (*Interruptions*) Let us not go beyond what has been agreed to. (*interruptions*)

THE DEPUTY CHAIRMAN: Yes(Interruptions).... I agree with you that we should be very friendly. (Interruptions)

SHRI GURUDAS DAS GUPTA: Let us not go beyond what is agreed. I make it clear. (*Interruptions*)

THE DEPUTY CHAIRMAN: Secretary-General, please report Messages from Lok Sabha now. (Interruptions) The first message ..'. (Interruptions)...

MESSAGES FROM THE LOK SABHA

- (i) The Uttar Pradesh State Legislature (Delegation of Powers) Bill, 1995;
- (ii) The Persons with Disabilities(Equal Opportunities, Protection of Rights and Full Participation) Bill, 1995; and
- (UI) The Appropriation (Railways) No. 4 Bill, 1995.

THE SECRETARY GENERAL: Madam, I beg to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:

- (I) "In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose The Uttar Pradesh State Legislature (Delegation of Powers) Bill, 1995, as passed by Lok Sabha at its sitting held on the 22nd December, 1995."
- (II) "In accordance with the provisions of rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Persons with